

## GEI Industrial Systems Limited

### List of Operational Creditors (government dues) as on 20th July, 2017

under Regulation 13(1) of IBBI (CIRP) Regulations (Status as on 8.3.2023)

Sl. No.	Name of the creditor	Amount claimed	Amount admitted	Amount/Rs.	
				Amount under verification	Claims rejected
1	Dy. Commissioner of Income-tax (TDS)	7,08,26,366	7,08,26,366	-	-
2	Asst. Commissioner, Commercial Tax, MP	11,41,65,526	11,41,65,526	-	-
3	Dy Commission of Income-tax, Bhopal	2,43,41,838	2,43,41,838	-	-
4	Regional Provident Fund Commissioner, Bhopal	7,67,58,913	7,67,58,913	-	-
5	Dy. Comm, Central tax and Central Excise, Bhopal - 1	5,35,26,450	-	-	5,35,26,450
6	Commissioner of Customs, NS-II, JNCH, NhavaSheva	18,69,24,192	-	-	18,69,24,192
7	Assistant Commissioner of Income-tax (TDS), Bhopal	1,24,87,346	-	-	1,24,87,346
8	Municipal Corporation of Greater Mumbai	79,316	-	-	79,316
9	Additional Director General of Foreign Trade, Mumbai	10,00,000	-	-	10,00,000
10	Dy Comm (Customs), Inland Container Depot, ICD Tihi	2,60,18,177	-	-	2,60,18,177
11	Asst Comm (Customs), Inland Container Depot, Dhannad	1,37,65,688	-	-	1,37,65,688
	<b>Total</b>	<b>57,98,93,812</b>	<b>28,60,92,643</b>	<b>-</b>	<b>29,38,01,169</b>

